

- (iv) Environmental Surveillance of sewage samples is being carried out for detection of the polio virus at Mumbai, Delhi, Patna and Kolkata.
- (v) Emergency preparedness and response plan developed to manage any wild polio virus case.
- (vi) Multipronged strategy to improve sanitation, hygiene, availability of clean water and control of diarrhoea in 107 high risk blocks in Uttar Pradesh and Bihar which were reporting maximum number of polio cases in the country.

#### **Rest room halls in Government hospitals**

†692. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government proposes to build rest room halls in O.P.D. blocks for patients receiving treatment in Government hospitals;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of the hospitals where rest rooms are required along with the names of those which do not require rest rooms?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Health is a State subject and it is primarily State Governments' responsibility to provide healthcare facilities, rest room/hall etc. to the people as per their requirement and within available resources. As far three Central Government hospitals namely, Safdarjung Hospital, Lady Harding Medical College (LHMC) and Smt. Sucheta Kriplani Hospital (SSKH) and Dr. RML Hospital are concerned Safdarjung Hospital and LMHC and SSKH have rest room/hall in their OPD Blocks. Dr. RML Hospital has also space near ward Block and in Emergency block for the patients and their kin.

#### **Special de-worming drive in schools**

†693. SHRI ANIL MADHAV DAVE:

SHRI BALAVANT *ALIAS* BAL APTE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has launched a special drive for treatment of intestinal worms among school children;
- (b) if so, the details thereof and the names of States where this drive is going on;
- (c) whether some children have died or some have become sick by using pills distributed by the Delhi Government; and
- (d) if so, the details thereof and the action being taken against the persons responsible for these incidents?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) Government of India under the School Health Programme promotes de-worming for school going children of 6 to 18 years as the National School Health Programme guidelines. In current FY (2011-12), 33 out of 35 States included the school health programme at an approved cost of 13650.83 lakh. The list of States is given in Statement (*See below*).

Recently the Government of India has proposed Weekly Iron Folic acid Supplementation (WIFS) for 10 to 18 years adolescents with weekly supervised ingestion of Iron Folic acid supplementation along with biannual de-worming regime to address the prevailing anemia status in this age group.

(c) No child has died in the recent mass De-worming Programme conducted by GNCT of Delhi. Delhi Government has put in place a detailed Emergency response plan to manage adverse events if any. A few children reported minor symptoms of pain abdomen and vomiting, which is not unexpected in the children with high worm load. These children were managed by providing symptomatic treatment.

(d) In view of (c) Question does not arise.

**Statement**

*NRHM allocation, 2011-12, for School Health as approved in RoP*

Sl.No.	State	Allocation for School Health (Rs in Lakhs)
1	2	3
<b>A. High Focus States</b>		
1.	Bihar	1,500.00
2.	Chhattisgarh	18.50
3.	Himanchal Pradesh	275.84
4.	Jammu and Kashmir	0.00
5.	Jharkhand	215.42
6.	Madhya Pradesh	50.00
7.	Orissa	788.69
8.	Rajasthan	240.60
9.	Uttar Pradesh	729.36
10.	Uttarakhand	518.70
	SUB TOTAL	4,337.11
<b>B. NE States</b>		
11.	Arunachal Pradesh	8.83
12.	Assam	236.94
13.	Manipur	3.00
14.	Meghalaya	21.79
15.	Mizoram	63.28

1	2	3
16.	Nagaland	41.87
17.	Sikkim	8.85
18.	Tripura	128.77
	SUB TOTAL	513.33
<b>C. Non-High Focus States</b>		
19.	Andhra Pradesh	1,014.36
20.	Goa	8.20
21.	Gujarat	800.00
22.	Haryana	148.14
23.	Karnataka	727.70
24.	Kerala	550.00
25.	Maharashtra	3,277.29
26.	Punjab	630.00
27.	Tamil Nadu	1,194.17
28.	West Bengal	182.34
	SUB TOTAL	8,532.20
<b>D. Small States/UTs</b>		
29.	Andaman and Nicobar	52.85
30.	Chandigarh	129.64
31.	Dadra and Nagar Haveli	62.66
32.	Daman and Diu	4.66
33.	Delhi	0.00
34.	Lakshadweep	13.18
35.	Puducherry	5.20
	SUB TOTAL	268.19
GRAND TOTAL		13,650.83

**Disposal of hazardous bio-medical waste by hospitals**

694. SHRI BAISHNAB PARIDA:

SHRI GOVINDRAO ADIK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government hospitals in the National Capital are turning a blind eye to the hazards of bio-medical waste by either casually dumping the untreated waste despite expensive incinerators installed at the hospitals;